

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhara C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
STEPS BY				
1	R.A. 10049/2018 (NOTICE) IA/3/2018 IA/1/2018 IA/2/2018		N.Ravikumar Vs Rajeshwari	Raghu V.L.
2	R.A. 10112/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019		SRI. GANGADHARALAH- WRONGLY MENTIONED AS GANGADHARA IN THE PLAINT Vs SMT. ANJINAMMA	RAVI.M
3	M.A. 10016/2020 (HEARING) IA/1/2020		SMT. AMBIKA Vs SMT. BYAMMA	SRI. L. SANJEEVAPPA AND SMT. U. KALAVATHI Messers Satyam Priyam Law Chambers
4	M.C. 10008/2020 (EVIDENCE.) IA/1/2013		M.S.Nagaraju Vs T.N.Rajeshwari	
5	M.C. 10142/2020 (EVIDENCE.) IA/2/2016 IA/1/2016		Smt K.N Rajeshwari Vs Sri M.S Nagaraju	P
6	M.V.C. 27/2020 (EVIDENCE.)		VEERADIPPAIAH Vs ASHOKA	V.MOHAN BABU
7	Misc 10016/2017 (EVIDENCE.) IA/1/2017		The Special Land Acquisition Officer and Competent Authority Vs N.C.Anjinappa	M.V.Kini and Co
8	M.C. 10177/2020 (EVIDENCE.)		Muniraju Vs Anuradha	A.N. LOKESH KUMAR
CROSS EXAMINATION OF PW				
9	M.C. 10009/2020 (EVIDENCE.)		R. SRINIVAS Vs R. GOWRAMMA	P.SHANKARAPPA
10	M.C. 10101/2020 (EVIDENCE.) IA/1/2016		Smt T Jayanthi Vs L Gnanamurthy	Sri M Krishna Murthy
11	M.C. 10016/2020 (EVIDENCE.)		Ramya.S. Vs Chandrashekar.G.	DAYANANDA GOWDA
12	M.C. 10132/2020 (EVIDENCE.) IA/1/2018		T. Narasimharaju @ Raju Vs Padma G	G. Ramana
FURTHER EVIDENCE				
13	R.A. 10088/2019 (EVIDENCE.) IA/3/2018 IA/1/2018 IA/2/2018		Umesh Vs Ashwathappa	ANAND KUMAR

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
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Cause List Date: 15-12-2020

Sr. No. Case Number
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 671/2015 (ARGUMENTS)		MUNIRATHNAMMA Vs ASHWATHNARAYANA	BHARATH KUMAR M.
15	R.A. 10125/2016 (ARGUMENTS) IA/2/2015 IA/1/2015		H.K Veerabhadralah Vs Belurachari and Sri Keshavamurthy	Sri Syed Nisar Ulla
FURTHER ARGUMENTS				
16	R.A. 10035/2015 (ARGUMENTS) IA/1/2015		Shivananjegowda Vs R.Muralidhar	Deshraj
17	Misc 10024/2019 (Ammended Plaint) IA/1/2019 IA/2/2019		SRI. AKKAYAPPA Vs SMT. RATHNAMMA	SRI M. MUNIGANGAPPA
18	O.S. 10003/2020 (Call on)		Seekantha Murthy Vs H.R Manjula	
19	O.S. 10006/2020 (Call on) IA/2/2015 IA/1/2015 IA/3/2015		V.Ramaiah Vs Venkateshappa	V.Vishwanath
20	O.S. 10004/2020 (Call on) IA/1/2019		Master. S.M. Yogesh Vs Lingamma @ Nigamma	NARENDRABABU
21	A.I.R 10001/2020 (Call on)		KRISHNAPPA - DEAD BY LRS PATALAPPA.J.K. Vs M.SURESH (DRIVER)	PP
22	G and WC 10005/2020 (Compliance) IA/1/2020		SMT. VARALAKSHMAMMA Vs NIL	SRI. G.T. RAVIKUMAR
23	M.C. 10089/2020 (OBJECTION) IA/1/2016		Sri L.N Pradeep Kumar Vs Smt L.P Vasanthi	Sri T.H.Chikkavenkate Gowda And T.C Praveen
24	R.A. 10038/2018 (OBJECTION) IA/2/2018		Nagarathnamma Vs Hanumanthaiah	B.S.KRISHNAMURTHY
25	M.C. 10078/2020 (OBJECTION) IA/1/2018		Manukumar Vs Shilpa	PRABHAKARARAJU
26	M.C. 10071/2020 (OBJECTION) IA/1/2019		Shreevatsa.A. Vs Divya	D.M. Renukamurthy
27	R.A. 10041/2019 (OBJECTION) IA/1/2017		Abdul Majid Vs Siddamma	D.M.RENUKAMURTHY

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhara C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 13-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.C. 10144/2020 (OBJECTION) IA/1/2019		Raghu.K.A. Vs Nirmala.L.	Sundaresh.G.
29	M.C. 10157/2020 (OBJECTION) IA/1/2019		Sushma Vs Ramachandra.K.N.	Babureddy
30	M.A. 10005/2020 (OBJECTION)		SRI. KANTHARAJU ALIAS LAKSHMIKANTHA Vs SMT. YASHODHAMMA	SRI. VASANTH KUMAR.B.M
31	EX 10001/2019 (settlement)		The Municiple Commissioner Vs Jayaram Nayaka K.	D.A SATHYA NARAYANA SHASTRY
32	M.V.C. 40/2019 (settlement)		Lalitha A. Vs Muthurayappa	ANANDAKUMAR
Cases listed below are adjourned due to Covid 19				
33	R.A. 10025/2015 (SUMMONS)	25-01-2021	Y.KRISHNA MURTHY Vs Y.VENKATARAMANAPPA	MS. INDO LEGAL INC.,
34	M.V.C. 13/2019 (SUMMONS)	25-01-2021	Anusayamma Vs Rangappa	N.MOHAN
35	M.V.C. 46/2019 (SUMMONS)	25-01-2021	N. Srinivasappa Vs M.R. Gurumuthy	ANAND KUMAR
36	R.A. 10045/2019 (SUMMONS) IA/2/2017 IA/1/2017	25-01-2021	Mallappa Vs Pilla Anjinappa	Rajashekar
37	R.A. 10063/2019 (SUMMONS) IA/1/2018	25-01-2021	Muniyappa Vs Muniyamma	S.A.KHADRI
38	M.V.C. 90/2019 (SUMMONS)	25-01-2021	R. NARASIMHAMURTHY Vs BHAGYAMMA	
39	R.A. 22/2008 (NOTICE)	25-01-2021	sri ERAPPA Vs SRI NYATHAPPA	SRI B.S MALLIKARJUNAIAH
40	P and SC 10039/2020 (NOTICE)	25-01-2021	Kum.Nagaveni, since minor Rep by Sri.Thimmaraju Vs NIL	Sri.M.R.Suresh
41	R.A. 10007/2015 (NOTICE) IA/1/2015	25-01-2021	Channamma Vs Ramamurthy,	Asadulla Khan
42	M.C. 10062/2020 (NOTICE) IA/1/2017	25-01-2021	Swetha Vs Manjunatha J	

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR


Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No. Case No.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 10023/2018 (NOTICE)	25-01-2021	N.Suresh Vs C.Keshava	MUNIGANGIAH
44	M.A. 10002/2018 (NOTICE) IA/1/2018	25-01-2021	MuniRamakka Vs Gunda Hanumakka	M.Muniraju
45	EX 10039/2018 (NOTICE)	25-01-2021	IndusInd Bank Ltd., Vs Narasimha Murthy	Saan Law Associates
46	P and SC 10033/2020 (NOTICE)	25-01-2021	Kamakshi ammal @ Kamakshamma Vs Nil	Madhu.R.
47	M.C. 10073/2020 (NOTICE) IA/1/2018	25-01-2021	N. Hemanthakumar Vs Parvathi	M. Krishna Murthy
48	M.V.C. 97/2018 (NOTICE)	25-01-2021	Kum. Rakesha Vs Anjinaiah	
49	M.C. 10058/2020 (NOTICE) IA/1/2018	25-01-2021	Lakshmi Vs Vasu	D.K.LAKSHMINARAYANA
50	R.A. 10023/2020 (NOTICE) IA/1/2019 IA/2/2019	25-01-2021	Narayana Shetty.M. Vs Munhyappa	Channegowda.K.G
51	M.C. 10168/2020 (NOTICE)	25-01-2021	Harish.C Vs Lavanya G.L.@Sandhya	N.Nagaraja
52	M.C. 10179/2020 (NOTICE) IA/1/2017	25-01-2021	Kishor Vs M. Dhanalakshmi(Jyothi)	VENKATACHALA B
53	M.C. 10190/2020 (NOTICE)	25-01-2021	Nagamani Vs Krishnama Achar	D.K.Lakshminarayana
54	M.V.C. 47/2020 (NOTICE)	25-01-2021	R. LALITHA Vs JAGADISH ALIAS BAVI JAGADISH	L. SURESH
55	M.V.C. 48/2020 (NOTICE)	25-01-2021	VENKATESH K. T. Vs GANGADHARA	GANGAIAH
56	Misc 10004/2015 (Steps) IA/1/2015	25-01-2021	The Special Land Acquisition Officer Vs Ramekka	S.Dhanalakshmi


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Cri.Misc. 10163/2020 (HEARING)		Manjunatha Vs Doddaballapura Rural police station	Hari Krishna
SS TO WITNESSES				
2	SC 10030/2018 (EVIDENCE)		State by Doddaballapura Rural P.S Vs Praveen @ Pravi	Public Prosecutor
ARGUMENTS ON DEFENCE SIDE				
3	SC 10016/2018 (ARGUMENTS.)		State by Doddaballapur Town P S Vs Anjineyalu	Public Prosecutor
4	SC 10020/2018 (ARGUMENTS.)		State by Doddaballapura Rural P.S Vs Praveen @ Parvi	Public Prosecutor
5	Cri.Misc. 10166/2020 (ORDERS)		G.T. Thimmaraju @ Raju Vs Doddaballapura Rural P.S.	D.M. Renukamurthy
6	Cri.Misc. 10169/2020 (ORDERS)		Suresha S Vs Doddabelavangala P.S.	D.M. Renukamurthy
7	Cri.Misc. 10171/2020 (ORDERS)		Muniraju Vs Doddaballapura Rural police station	Ravi M.
8	SC 10013/2018 (To Call on to hear before Charge)		State by Doddaballapura Rural P.S. Vs Rama @ Ramanjinappa	Public Prosecutor


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

Cause list dated: 15.12.2020

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
MORNING SESSION**

	Case Nos.	Stage
1	O.S.No.135/2007	For Addl. W/S
2	O.S.No.358/2007 C/w 73/2010, 13/2011	For Arguments
3	O.S.No.250/2008	For Compliance
4	O.S.No.256/2008	Hearing on I.A.No.32 & 33
5	O.S.No.36/2011	Steps to PDef4
6	O.S.No.54/2011	For Amendment
7	O.S.No.174/2010	For cross of pw1
8	O.S.No.201/2011	Hearing on Prl. Issues
9	O.S.No.199/2012	Steps to D1, 14
10	O.S.No.257/2013	Steps to D9
11	O.S.No.295/2013	Steps to LR's of D4
12	O.S.No.13/2014	For cross of PW1
13	O.S.No.265/2016	Hearing on I.A.No.6 to 8
14	O.S.No.502/2016	For Plaintiff Evidence
15	O.S.No.504/2016	Hearing on I.A.No.08
16	O.S.No.178/2017	For Objection to I.A.No.3 & 4
17	O.S.No.412/2018	Hearing on I.A.No.6
18	O.S.No.273/2019	Hearing on Prl. Issues

AFTER-NOON SESSION

Sl.No.	Case Nos.	Stage
19	O.S.No.393/2019	Hearing on I.A.No.1
20	O.S.No.459/2020	Hearing on I.A.No.1
21	O.S.No.461/2020	Hearing on I.A.No.1
22	O.S.No.463/2020	Hearing on I.A.No.1
23	O.S.No.465/2020	Hearing on I.A.No.1
24	O.S.No.467/2020	Hearing on I.A.No.1
25	O.S.No.469/2020	Hearing on I.A.No.1
26	O.S.No.473/2020	Hearing on I.A.No.1
27	O.S.No.475/2020	Hearing on I.A.No.1
28	O.S.No.58/2016	For Settlement
29	O.S.No.316/2018	Hearing on I.A.No.1
30	Ex. No.13/2020	Call on
31	M.C. No.29/2020	For conciliation
32	M.C. No.77/2020	For conciliation
33	M.C. No.79/2020	Call on
34	M.C. No.81/2020	Call on
35	Mis.No.19/2011	For Petitioner Evidence
36	R.A.15/2020	For Arguments.

Place: Doddaballapura
Dated: 14-12-2020

Sd/-
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

Cause List

THE COURT OF ADDL. SENIOR CIVIL JUDGE & JMFC., DODDABALLAPURA.

Cases listed on 15-12-2020

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.146/2014	Objection	KRN	HM, BAK, R.P
2	L.A.C No.8/2014	S/S	BSK	V.V, R.M.K, M.N.B
3	L.A.C No.13/2012	Call on	GASG	SMS
4	L.A.C No.19/2012	Call on	GAGS	M.N.B
5	L.A.C No.20/2012	Call on	GAGS	M.N.B
6	L.A.C No.11/2012	Call on	GASG	M.N.B
7	L.A.C No.54/2014	Call on	DG	TGVM MNB
8	O.S.No.452/2020	Call on	CSS	-
9	O.S.No.460/2020	Hearing	BM	-
10	O.S.No.458/2020	Hearing	LS	-
11	L.A.C No.8/2014	S/S	BSK	V.V, R.M.K, M.N.B
12	O.S.No.44/2018	Hearing	CSS	VV,SK
13	O.S.No.446/2020	Hearing	PGR	-
14	LACNo.39/2014	Objection	DK	RS,MNB
15	O.S.No.464/2020	Hearing	MKM	-
16	O.S.No.466/2020	Hearing	MKM	-
17	O.S.No.468/2020	Hearing	BVG	-
18	O.S.No.470/2020	Hearing	MGVK	-
19	O.S.No.472/2020	Hearing	RM	-
20	O.S.No.474/2020	Hearing	AG	-
21	O.S.No.475/2020	Hearing	DG	-
22	M.C.No.80/2020	Hearing	DKH	-

Sd/-

I/C Addl. Senior Civil Judge & JMFC,
Doddaballapura

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 15-12-2020**

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINTIFF / COMPLAINT ADVOCATES	DEFENDANT / ACCUSED ADVOCATES
1	OS 957/2017	EVIDENCE	APP	DMR, VC
2	CC 1349/2017	EVIDENCE	APP	DMR, VC
3	CC 1609/2017	EVIDENCE	APP	TGV
4	CC 1612/2017	EVIDENCE	APP	TGV
5	OS 339/2018	EVIDENCE	RM	VKRM
6	OS 237/2018	HEARING	NM	HVD
7	OS 489/2015	HEARING	MKM	ANL
8	OS 223/2020	HEARING	SRSP	KM
9	OS 125/2013	HEARING	RM	AK
10	OS 185/2006	ARGUMENTS	MKM	PS, KSS
11	OS 607/2008	HEARING Argument	RM	MJ
12	OS 163/2017	HEARING	GV	SN
13	OS 439/2014	HEARING	LMK	NB
14	CRL MIS 199/2016	HEARING	RR	BCJ
15	PCR 54/2017	HEARING	NC	-
16	PCR 343/2016	HEARING	MM	-
17	OS 357/2020	HEARING	HCM	VKRM
18	CRIME 219/2019	HEARING	APP	MKM
19	CRIME 303/2020	HEARING	APP	TJS
20	CC 4217/2020	HEARING	APP	VINOD RAJ

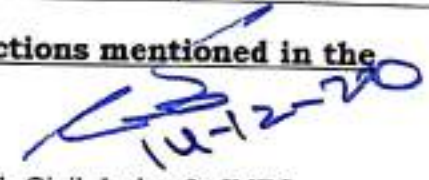
AFTERNOON SESSION

1	OS 199/2004	EVIDENCE	SRSP	RBG
2	OS 353/2010	EVIDENCE	LS	BMA
3	OS 241/2009	EVIDENCE	BDS	NSK
4	OS 437/2017	EVIDENCE	MKM	DMR
5	OS 257/2011	EVIDENCE	KRK	DSS, TCP
6	CC 487/2009	EVIDENCE	APP	AKN
7	OS 475/2019	HEARING	HVS	MRV
8	OS 189/2018	HEARING	DKL	DAS
9	OS 481/2018	HEARING	DKL	-
10	OS 345/2020	SUMMONS	BMB	-
11	OS 271/2018	HEARING	SMS	SN
12	OS 321/2009	HEARING	BSV	ANG, VC
13	CRIME 352/2020	OBJECTIONS	APP	RM
14	CRIME 349/2020	OBJECTIONS	APP	ANG
15	OS 341/2019	ORDERS	RM	RVR
16	CRL MIS 171/2019	ORDERS	DMR	ABSENT

PRE CONCILIATION CASES

17	CRL MIS 79/2019		KM	RRTR
18	CC 680/2018		NM	RP
19	CC 981/2015		APP	-
20	CC 436/2018		APP	RP

NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020


Pri. Civil Judge & JMFC
Doddaballapura


NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA**

Cause List Dated 15.12.2020

AFTERNOON SESSION

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 294/2013	HEARING	MGV	MBS
2	O.S 250/2014	HEARING	CGR	SAK
3	O.S 238/2014	HEARING	THC	-
4	O.S 368/2014	HEARING	GS	AK
5	O.S 282/2014	HEARING	BCJ	HS
6	O.S 178/2015	HEARING	ANL	-
7	O.S 316/2018	HEARING	DMR	MKM
8	O.S 66/2018	HEARING	SAK	DAS
9	EX 14/2018	HEARING	BMB	-
10	O.S 456/2019	HEARING	MM	DAS
11	O.S 536/2019	HEARING	YSR	-
12	O.S 562/2019	HEARING	KNS	MJ
13	O.S 84/2019	HEARING	RKH	-
14	FDP 4/2020	HEARING	CG	-
15	O.S 84/2020	HEAIRNG	AK	-
16	EX 1/2007	EVIDENCE	MKM	RMK
17	O.S 74/2012	EVIDENCE	MGV	LMN
18	O.S 32/2012	EVIDENCE	RM	JBD
19	MIS 10/2012	EVIDENCE	SAK	MGV
20	O.S 482/2013	EVIDENCE	BSK	JBD

 14/12/2020

**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session